

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

119. I.A. 2304/2024

In

C.P. (IB)/4084(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: Sainath Packaging

VS

Health Secure India Private Limited

Appearance

For Petitioner : Adv. Saurabh S. Godbole i/b Sahil Mahajan

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 2304/2024

Re-list on **08.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Harshada---

Sd/-
LAKSHMI GURUNG
Member (Judicial)